

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2014 &  
I.A. No. 277 of 2014**

**Dated : 19<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**HEG Ltd. ... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Deepak Biswas  
Mr. Nishith Mishra

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Ashish Anand Bernard for R-2

**ORDER**

The learned counsel for the Respondent No.2 is filing his reply today after serving copy on the other side.

Post the matter for hearing on **11.09.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*